

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

STARRED QUESTION NO:382
ANSWERED ON:19.08.2003
CAPART PROJECTS IN DROUGHT PRONE AREAS
A. VENKATESH NAIK

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of projects received and approved by CAPART in the drought affected areas of the country during each of the last three years and the current year;
- (b) the time by which the remaining projects are likely to be cleared;
- (c) the funds allocated and released to the Voluntary Organisations for the projects during the said period;
- (d) whether the Government have reviewed the functioning of NGOs in these States; and
- (e) if so, the findings and achievements made thereunder during the aforesaid period?

Answer

MINISTER OF RURAL DEVELOPMENT (SHRI KASHIRAM RANA)

(a) to (e): A Statement is laid on the Table of the House.

Statement as referred to in reply to Lok Sabha Starred Question No.382 to be answered on 19th August, 2003.

(a) & (c) The information is being collected and will be laid on the Table of the House.

(b) The remaining pending project proposals are under process and the same will be placed before the concerned National Standing Committees (NSCs) and the Regional Committees for decision after the necessary formalities/requirements are completed by the concerned voluntary organisations as per CAPART norms for which it is difficult to lay down a definite time frame.

(d) CAPART has evaluated these voluntary organisations as per its prescribed monitoring and evaluation procedures. A pre-funding evaluation both of the organisations and project proposals are made before the sanction of the projects. Mid-term evaluation of the projects is done on getting the progress report for the grant released and post evaluation is conducted after the project is reported complete.

(e) Most of the projects are at various stages of implementation. The projects completed are reported to have by and large achieved the desired objectives.